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O.A. No.577/2006

ORDER DATED 22nd JULY, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

When the case came up for arguments Mr. B.S. Tripathy, Ld. Counsel for the applicant submitted that he will be permitted with liberty to withdraw this Original Application. Mr. R. N. Pal, Ld. Addl. Standing Counsel for the Respondents is present.

2. Liberty is granted. This Original Application is disposed of as withdrawn. Inform the parties. No costs.


(C. R. Mohapatra)
Administrative Member


(K. Thankappan)
Judicial Member